



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
			MOTION	
11	WP(C)/751/2024 FIXED	ARJUN DAS AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR P C DEY MR BASAB DEY	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 17/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR J CHOPRA	10-02-2024	To	17-02-2024
3)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
13 WP(C)/823/2024 B/O	NUR MOHAMMAD @ MOHAMMAD ALI Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED	SC, P AND R.D. GA, ASSAM

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
9	Crl.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
10	WITH Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
11	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
12	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
13	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

14	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
15	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
16	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
17	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
18	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
19	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
20	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
21	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA
22	Crl.A./27/2023 1 Y 2 M 13 D :WITH LCR 4 FILES, P.B.-2, B/O	NURU SIKDAR @ NUR SIKANDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MD. A. RASHID (R-2) MR. M HUSSAIN (R-2) MR. R I MONDAL (R-2) MR A.K. MOLLAH (R-2) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
17 WP(C)/763/2024 FIXED	MAZID ALI AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
16	Bail Appln./233/2024 (AT 10:15 AM)	RAKESH DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
17	AB/261/2024 (AT 10:15 AM)	HOFIZUR ROHMAN @ HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
MOTION (BA)				
18	Bail Appln./412/2024 FIXED	TAIZUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MR M AHMED E KHANDAKAR	PP, ASSAM
MOTION				
19	Crl.Rev.P./41/2024 B/O	KAMAL DEY Versus MIRA DEY @ DAS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	
20	AB/318/2024 FIXED	ALEP ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
6 WP(C)/3121/2018 FIXED	BANESWAR MAHILI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. M R LASKAR	MR. S CHAUHAN (R5-7) MR. A R SHOME (R5-7) MR. P MAZUMDER (R5-7) SC, FOREST

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Saturday,17th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
19	Bail Appln./4304/2023 (AT 2:00 PM)	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR. D K BAGCHI	PP, ASSAM
20	Bail Appln./4336/2023	SAJAN AHMED BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. R MAJUMDAR MR. JUNM LASKAR	MR. B B GOGOI(ADDL.PP, ASSAM)
MOTION (BA)				
21	Bail Appln./444/2024 B/O	JAY KUMAR Versus THE STATE OF ASSAM	MR. A DUTTA	SPECIAL PP ASSAM
22	Bail Appln./455/2024 B/O	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MRS H AHMED MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
23	AB/3691/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SIYAB UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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3)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>			
17 Bail Appln./82/2024 FIXED	SAHAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A AWAL MR. A PARAMANIK MR. A H MONDAL	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
28	WP(C)/100/2013 FIXED	BISWA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.D K KOTOKY MR.R C DAS MR.N BORUAH MR.B BURAGOHAIN MR.S C DAS MRP BURAGOHAIN	GA, ASSAM
	WITH I.A.(Civil)/440/2024 in WP(C)/100/2013	ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C DAS MR. R C DAS MR S HUSSAIN	GA, ASSAM
29	WP(C)/7374/2013 FIXED	SMT. SUKLA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.S K DAS	GA, ASSAM
MOTION				
30	WP(C)/820/2024 B/O	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU DY.S.G.I.
31	WP(C)/824/2024 B/O	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU DY.S.G.I.
32	WP(C)/825/2024 B/O	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU DY.S.G.I.

ORDERS

33 [Review.Pet./18/2024](#)
CAVT. NO.01062/024,
(CONNECTED WITH ITEM NO.26
IN THE DAILY CAUSE LIST), FXED

KORMAN ALI SHEIKH AND ANR.
Versus
THE STATE OF ASSAM AND 7 ORS

MR A SARMA
MR. S CHOWDHURY

SC, ELEM. EDU
MR. R ISLAM
FOR CAVEATOR
SC, SSA

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